

ITEM NO.45, 33, 46 to 51,
70 to 73, 85 to 90

COURT NO.13

SECTION XVI

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition for Special Leave to Appeal (C) No.10262/2025

[Arising out of impugned final judgment and order dated 30-01-2025
in APO No. 106/2018 passed by the High Court at Calcutta]

PEPSICO INDIA HOLDINGS PRIVATE LIMITED

Petitioner(s)

VERSUS

STATE OF WEST BENGAL & ORS.

Respondent(s)

IA No. 91248/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

WITH

SLP(C) No. 7295/2025 (XVI)

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
66499/2025, FOR impleading party ON IA 98948/2025

FOR INTERVENTION/IMPLEADMENT ON IA 98948/2025

FOR INTERVENTION APPLICATION ON IA 99155/2025

FOR impleading party ON IA 102579/2025

FOR INTERVENTION/IMPLEADMENT ON IA 102579/2025

FOR impleading party ON IA 102809/2025

FOR INTERVENTION/IMPLEADMENT ON IA 102809/2025

IA No. 66499/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT, IA No. 99155/2025 - INTERVENTION APPLICATION

IA No. 102809/2025 - INTERVENTION/IMPLEADMENT

IA No. 102579/2025 - INTERVENTION/IMPLEADMENT

IA No. 98948/2025 - INTERVENTION/IMPLEADMENT

SLP(C) No. 11038/2025 (XVI)

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
70848/2025, FOR APPLICATION FOR PERMISSION ON IA 71727/2025

FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA
99691/2025, IA No. 71727/2025 - APPLICATION FOR PERMISSION

IA No. 70848/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT, IA No. 99691/2025 - PERMISSION TO FILE ADDITIONAL

DOCUMENTS/FACTS/ANNEXURES

SLP(C) No. 11002/2025 (XVI)

IA No. 91431/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 92842/2025 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

IA No. 91433/2025 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

Diary No(s). 17992/2025 (XVI)

FOR PERMISSION TO FILE PETITION (SLP/TP/WP/..) ON IA 88714/2025 FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 88715/2025

IA No. 88715/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 88714/2025 - PERMISSION TO FILE PETITION (SLP/TP/WP/..)

SLP(C) No. 10740/2025 (XVI)

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 96537/2025 IA No. 96537/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

SLP(C) No. 11005/2025 (XVI)

IA No. 96132/2025 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

SLP(C) No. 11009/2025 (XVI)

IA No. 95069/2025 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

SLP(C) No. 11010/2025 (XVI)

Diary No(s). 19616/2025 (XVI)

FOR PERMISSION TO FILE PETITION (SLP/TP/WP/..) ON IA 96421/2025 FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 96423/2025

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 96424/2025

IA No. 96424/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 96423/2025 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

IA No. 96421/2025 - PERMISSION TO FILE PETITION (SLP/TP/WP/..)

Diary No(s). 19995/2025 (XVI)

FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 97552/2025

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 97554/2025

FOR PERMISSION TO FILE PETITION (SLP/TP/WP/..) ON IA 97558/2025

IA No. 97554/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 97552/2025 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

IA No. 97558/2025 - PERMISSION TO FILE PETITION (SLP/TP/WP/..) Diary No(s). 20064/2025 (XVI)

FOR PERMISSION TO FILE PETITION (SLP/TP/WP/..) ON IA 99106/2025 FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 99108/2025

FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 99111/2025

IA No. 99108/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 99111/2025 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

IA No. 99106/2025 - PERMISSION TO FILE PETITION (SLP/TP/WP/..) Diary No(s). 20142/2025 (XVI)

IA No. 99506/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 99503/2025 - PERMISSION TO FILE PETITION (SLP/TP/WP/..) Diary No(s). 20284/2025 (XVI)

FOR PERMISSION TO FILE PETITION (SLP/TP/WP/..) ON IA 99244/2025 FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 99246/2025

FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 99251/2025

IA No. 99246/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 99251/2025 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

IA No. 99244/2025 - PERMISSION TO FILE PETITION (SLP/TP/WP/..) Diary No(s). 20289/2025 (XVI)

FOR

FOR PERMISSION TO FILE PETITION (SLP/TP/WP/..) ON IA 97769/2025

FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 97771/2025

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 97773/2025

IA No. 97773/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 97771/2025 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

IA No. 97769/2025 - PERMISSION TO FILE PETITION (SLP/TP/WP/..) Diary No(s). 20324/2025 (XVI)

IA No. 100992/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 100993/2025 - PERMISSION TO FILE ADDITIONAL

DOCUMENTS/FACTS/ANNEXURES

IA No. 100991/2025 - PERMISSION TO FILE PETITION (SLP/TP/WP/..)

Diary No(s). 20586/2025 (XVI)

IA No. 100943/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 100945/2025 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES, IA No. 100944/2025 - PERMISSION TO FILE PETITION (SLP/TP/WP/..)

Diary No(s). 20683/2025 (XVI)

IA No. 100950/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 100949/2025 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES, IA No. 100951/2025 - PERMISSION TO FILE PETITION (SLP/TP/WP/..)

SLP(C) No. 11360/2025 (XVI)

IA No. 100984/2025 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

Diary No(s). 20727/2025 (XVI)

**IA No. 100939/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 100938/2025 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES
IA No. 100937/2025 - PERMISSION TO FILE PETITION (SLP/TP/WP/..)**

Diary No(s). 20807/2025 (XVI)

IA No. 100963/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 100964/2025 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES, IA No. 100962/2025 - PERMISSION TO FILE PETITION (SLP/TP/WP/..)

SLP(C) No. 11008/2025 (XVI)

IA No. 94325/2025 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

Diary No(s). 20953/2025 (XVI)

**IA No. 100980/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 100979/2025 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES
IA No. 100981/2025 - PERMISSION TO FILE PETITION (SLP/TP/WP/..)**

Diary No(s). 20433/2025 (XVI)

**IA No. 102278/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 102276/2025 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES
IA No. 102282/2025 - PERMISSION TO FILE PETITION (SLP/TP/WP/..)**

Diary No(s). 21323/2025 (XVI)

IA No. 102387/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 102386/2025 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

IA No. 102389/2025 - PERMISSION TO FILE PETITION (SLP/TP/WP/..)

Diary No(s). 20709/2025 (XVI)

IA No. 104322/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 104324/2025 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

IA No. 104321/2025 - PERMISSION TO FILE PETITION (SLP/TP/WP/..)

Diary No(s). 20240/2025 (XVI)

FOR ADMISSION and I.R.

IA No. 107767/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 107768/2025 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

IA No. 107764/2025 - PERMISSION TO FILE PETITION (SLP/TP/WP/..)

Diary No(s). 20576/2025 (XVI)

FOR ADMISSION and I.R.

IA No. 105917/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 105918/2025 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

IA No. 105916/2025 - PERMISSION TO FILE PETITION (SLP/TP/WP/..)

Diary No(s). 20582/2025 (XVI)

IA No. 106701/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 106702/2025 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

IA No. 106700/2025 - PERMISSION TO FILE PETITION (SLP/TP/WP/..)

Diary No(s). 20758/2025 (XVI)

IA No. 107638/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 107637/2025 - PERMISSION TO FILE PETITION (SLP/TP/WP/..)

Diary No(s). 21303/2025 (XVI)

IA No. 108407/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 108406/2025 - PERMISSION TO FILE PETITION (SLP/TP/WP/..)

Diary No(s). 22150/2025 (XVI)

IA No. 107965/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 107964/2025 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

IA No. 107973/2025 - PERMISSION TO FILE PETITION (SLP/TP/WP/..)

Diary No(s). 22622/2025 (XVI)

IA No. 108594/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 108593/2025 - PERMISSION TO FILE PETITION (SLP/TP/WP/..)

Diary No(s). 19936/2025 (XVI)

IA No. 105818/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 105819/2025 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

IA No. 105817/2025 - PERMISSION TO FILE PETITION (SLP/TP/WP/..)

Diary No(s). 20715/2025 (XVI)

IA No. 106633/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 106634/2025 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

IA No. 106632/2025 - PERMISSION TO FILE PETITION (SLP/TP/WP/..)

Diary No(s). 20587/2025 (XVI)

IA No. 107587/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 107588/2025 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

IA No. 107584/2025 - PERMISSION TO FILE PETITION (SLP/TP/WP/..)

Diary No(s). 20238/2025 (XVI)

FOR ADMISSION and I.R.

IA No. 105632/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 105634/2025 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

IA No. 105628/2025 - PERMISSION TO FILE PETITION (SLP/TP/WP/..)

Diary No(s). 20237/2025 (XVI)

IA No. 105020/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 105022/2025 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

IA No. 105019/2025 - PERMISSION TO FILE PETITION (SLP/TP/WP/..)

Diary No(s). 20717/2025 (XVI)

IA No. 107041/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 107047/2025 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

IA No. 107040/2025 - PERMISSION TO FILE PETITION (SLP/TP/WP/..)

Diary No(s). 20929/2025 (XVI)

IA No. 104861/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 104863/2025 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES
IA No. 104860/2025 - PERMISSION TO FILE PETITION (SLP/TP/WP/..)

Diary No(s). 20927/2025 (XVI)
IA No. 107815/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT
IA No. 107817/2025 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES
IA No. 107814/2025 - PERMISSION TO FILE PETITION (SLP/TP/WP/..)

Diary No(s). 20757/2025 (XVI)
IA No. 104703/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT
IA No. 104704/2025 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES
IA No. 104701/2025 - PERMISSION TO FILE PETITION (SLP/TP/WP/..)

Diary No(s). 20933/2025 (XVI)
IA No. 106691/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT
IA No. 106692/2025 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES
IA No. 106690/2025 - PERMISSION TO FILE PETITION (SLP/TP/WP/..)

Diary No(s). 20583/2025 (XVI)
IA No. 104900/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT
IA No. 104902/2025 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES
IA No. 104898/2025 - PERMISSION TO FILE PETITION (SLP/TP/WP/..)

Diary No(s). 22495/2025 (XVI)

IA No. 108627/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT
IA No. 108628/2025 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES
IA No. 108626/2025 - PERMISSION TO FILE PETITION (SLP/TP/WP/..)
Diary No(s). 22628/2025 (XVI)

IA No. 108732/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT
IA No. 108731/2025 - PERMISSION TO FILE PETITION (SLP/TP/WP/..)
Diary No(s). 20236/2025 (XVI)

IA No. 106040/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT
IA No. 106042/2025 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

IA No. 106035/2025 - PERMISSION TO FILE PETITION (SLP/TP/WP/..)
Diary No(s). 19941/2025 (XVI)

IA No. 106646/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

IA No. 106647/2025 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES

IA No. 106645/2025 - PERMISSION TO FILE PETITION (SLP/TP/WP/..)
Diary No(s). 19938/2025 (XVI)

FOR ADMISSION and I.R.

IA No. 105867/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

IA No. 105869/2025 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES

IA No. 105866/2025 - PERMISSION TO FILE PETITION (SLP/TP/WP/..)
Diary No(s). 20932/2025 (XVI)

FOR ADMISSION and I.R.

IA No. 107217/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

IA No. 107220/2025 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES

IA No. 107215/2025 - PERMISSION TO FILE PETITION (SLP/TP/WP/..)
Diary No(s). 20585/2025 (XVI)

IA No. 106697/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

IA No. 106699/2025 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES

IA No. 106696/2025 - PERMISSION TO FILE PETITION (SLP/TP/WP/..)
Diary No(s). 19627/2025 (XVI)

IA No. 103987/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

IA No. 103988/2025 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES

IA No. 103986/2025 - PERMISSION TO FILE PETITION (SLP/TP/WP/..)
Diary No(s). 20575/2025 (XVI)

IA No. 103686/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

IA No. 103690/2025 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES

IA No. 103678/2025 - PERMISSION TO FILE PETITION (SLP/TP/WP/..)
Diary No(s). 19933/2025 (XVI)

IA No. 103563/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

IA No. 103565/2025 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES

IA No. 103562/2025 - PERMISSION TO FILE PETITION (SLP/TP/WP/..)
Diary No(s). 20712/2025 (XVI)

IA No. 103256/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

IA No. 103257/2025 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES

IA No. 103255/2025 - PERMISSION TO FILE PETITION (SLP/TP/WP/..)
Diary No(s). 20579/2025 (XVI)

IA No. 103650/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

IA No. 103651/2025 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES

IA No. 103648/2025 - PERMISSION TO FILE PETITION (SLP/TP/WP/..)
Diary No(s). 20581/2025 (XVI)

IA No. 105191/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

IA No. 105193/2025 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES

IA No. 105189/2025 - PERMISSION TO FILE PETITION (SLP/TP/WP/..)
Diary No(s). 20934/2025 (XVI)

FOR ADMISSION and I.R.

IA No. 105062/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

IA No. 105066/2025 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES

IA No. 105060/2025 - PERMISSION TO FILE PETITION (SLP/TP/WP/..)
Diary No(s). 20928/2025 (XVI)

IA No. 107608/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

IA No. 107604/2025 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES

IA No. 107607/2025 - PERMISSION TO FILE PETITION (SLP/TP/WP/..)
Diary No(s). 20931/2025 (XVI)

IA No. 107423/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

IA No. 107432/2025 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES

IA No. 107420/2025 - PERMISSION TO FILE PETITION (SLP/TP/WP/..)
Diary No(s). 20315/2025 (XVI)

IA No. 107117/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

IA No. 107118/2025 - PERMISSION TO FILE PETITION (SLP/TP/WP/..)
Diary No(s). 21300/2025 (XVI)

IA No. 108563/2025 - PERMISSION TO FILE PETITION (SLP/TP/WP/..)
SLP(C) No. 13148/2025 (XVI)

IA No. 110173/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

IA No. 110172/2025 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES

IA No. 110174/2025 - PERMISSION TO FILE PETITION (SLP/TP/WP/..)
Diary No(s). 21297/2025 (XVI)
FOR ADMISSION and I.R.

IA No. 108378/2025 - PERMISSION TO FILE PETITION (SLP/TP/WP/..)
SLP(C) No. 12279/2025 (XVI)

IA No. 110082/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

Diary No(s). 20796/2025 (XVI)
Diary No(s). 21588/2025 (XVI)

IA No. 105170/2025 - PERMISSION TO FILE PETITION (SLP/TP/WP/..)
SLP(C) No. 11830/2025 (XVI)

FOR ADMISSION and I.R.
SLP(C) No. 11824/2025 (XVI)

FOR ADMISSION
Diary No(s). 20958/2025 (XVI)

IA No. 105871/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

IA No. 105875/2025 - PERMISSION TO FILE PETITION (SLP/TP/WP/..)
Diary No(s). 21009/2025 (XVI)

IA No. 106460/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

IA No. 106458/2025 - PERMISSION TO FILE PETITION (SLP/TP/WP/..)
Diary No(s). 21589/2025 (XVI)

IA No. 106248/2025 - PERMISSION TO FILE PETITION (SLP/TP/WP/..)
Diary No(s). 22033/2025 (XVI)

IA No. 107575/2025 - PERMISSION TO FILE PETITION (SLP/TP/WP/..)
Diary No(s). 20743/2025 (XVI)

Diary No(s). 22129/2025 (XVI)

IA No. 106552/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

IA No. 106551/2025 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES

IA No. 106556/2025 - PERMISSION TO FILE PETITION (SLP/TP/WP/..)
Diary No(s). 22036/2025 (XVI)

IA No. 107278/2025 - PERMISSION TO FILE PETITION (SLP/TP/WP/..)

Diary No(s). 20730/2025 (XVI)

IA No. 104896/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 104899/2025 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

IA No. 104897/2025 - PERMISSION TO FILE PETITION (SLP/TP/WP/..)

Diary No(s). 20980/2025 (XVI)
FOR ADMISSION

IA No. 106024/2025 - PERMISSION TO FILE PETITION (SLP/TP/WP/..)

Diary No(s). 20981/2025 (XVI)
FOR ADMISSION

IA No. 106178/2025 - PERMISSION TO FILE PETITION (SLP/TP/WP/..)

Diary No(s). 21061/2025 (XVI)
FOR ADMISSION

IA No. 105133/2025 - PERMISSION TO FILE PETITION (SLP/TP/WP/..)

Diary No(s). 21586/2025 (XVI)
FOR ADMISSION

IA No. 105759/2025 - PERMISSION TO FILE PETITION (SLP/TP/WP/..)

Diary No(s). 21651/2025 (XVI)

IA No. 104433/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 104432/2025 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

IA No. 104435/2025 - PERMISSION TO FILE PETITION (SLP/TP/WP/..)

Diary No(s). 21880/2025 (XVI)

IA No. 105213/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 105211/2025 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

IA No. 105214/2025 - PERMISSION TO FILE PETITION (SLP/TP/WP/..)

Diary No(s). 21299/2025 (XVI)
FOR ADMISSION

IA No. 108605/2025 - PERMISSION TO FILE PETITION (SLP/TP/WP/..)

WITH

ITEM NO.46 SPECIAL LEAVE PETITION (CIVIL) Diary No(s). 20795/2025

with

ITEM NO.47 SPECIAL LEAVE PETITION (CIVIL) Diary No(s). 21337/2025

WITH

ITEM NO.48 SPECIAL LEAVE PETITION (CIVIL) Diary No(s). 21338/2025

WITH

ITEM NO.49 SPECIAL LEAVE PETITION (CIVIL) Diary No(s). 21341/2025

IA No. 108624/2025 - PERMISSION TO FILE PETITION (SLP/TP/WP/..)

WITH

ITEM NO.50 SPECIAL LEAVE PETITION (CIVIL) Diary No(s). 21342/2025IA

No. 108676/2025 - PERMISSION TO FILE PETITION (SLP/TP/WP/..)

WITH

ITEM NO.51 SPECIAL LEAVE PETITION (CIVIL) Diary No(s). 21344/2025

WITH

ITEM NO.33 SPECIAL LEAVE PETITION (CIVIL) Diary No(s). 21785/2025

IA No. 113243/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED

JUDGMENT, IA No. 113244/2025 - PERMISSION TO FILE PETITION

(SLP/TP/WP/..)

WITH

Diary No(s). 19895/2025 (XVI)

FOR PERMISSION TO FILE PETITION (SLP/TP/WP/..) ON IA 116300/2025
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
116301/2025, IA No. 116301/2025 - EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT,

IA No. 116300/2025 - PERMISSION TO FILE PETITION (SLP/TP/WP/..)

Diary No(s). 19949/2025 (XVI)

FOR PERMISSION TO FILE PETITION (SLP/TP/WP/..) ON IA 116075/2025
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
116076/2025, IA No. 116076/2025 - EXEMPTION FROM FILING C/C OF THE
IMPUGNED, JUDGMENT

IA No. 116075/2025 - PERMISSION TO FILE PETITION (SLP/TP/WP/..)

Diary No(s). 19959/2025 (XVI)

FOR PERMISSION TO FILE PETITION (SLP/TP/WP/..) ON IA 116060/2025
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA

116061/2025

IA No. 116061/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 116060/2025 - PERMISSION TO FILE PETITION (SLP/TP/WP/..)

Diary No(s). 19962/2025 (XVI)

FOR PERMISSION TO FILE PETITION (SLP/TP/WP/..) ON IA 116688/2025 FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 116690/2025 IA No. 116690/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT IA No. 116688/2025 - PERMISSION TO FILE PETITION (SLP/TP/WP/..)

Diary No(s). 20175/2025 (XVI)

FOR PERMISSION TO FILE PETITION (SLP/TP/WP/..) ON IA 117723/2025 FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 117726/2025, IA No. 117726/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED, JUDGMENT IA No. 117723/2025 - PERMISSION TO FILE PETITION (SLP/TP/WP/..)

Diary No(s). 20185/2025 (XVI)

FOR PERMISSION TO FILE PETITION (SLP/TP/WP/..) ON IA 116428/2025 FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 116430/2025 IA No. 116430/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT IA No. 116428/2025 - PERMISSION TO FILE PETITION (SLP/TP/WP/..)

Diary No(s). 20191/2025 (XVI)

FOR FOR PERMISSION TO FILE PETITION (SLP/TP/WP/..) ON IA 117593/2025 FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON, IA 117595/2025 IA No. 117595/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 117593/2025 - PERMISSION TO FILE PETITION (SLP/TP/WP/..)

Diary No(s). 20201/2025 (XVI)

FOR PERMISSION TO FILE PETITION (SLP/TP/WP/..) ON IA 118064/2025 FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 118066/2025 IA No. 118066/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT IA No. 118064/2025 - PERMISSION TO FILE PETITION (SLP/TP/WP/..)

Diary No(s). 20657/2025 (XVI)

FOR FOR PERMISSION TO FILE PETITION (SLP/TP/WP/..) ON IA
116778/2025 FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT
ON IA 116780/2025
IA No. 116780/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT
IA No. 116778/2025 - PERMISSION TO FILE PETITION (SLP/TP/WP/..)

Diary No(s). 21931/2025 (XVI)

FOR FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
114097/2025 FOR PERMISSION TO FILE PETITION (SLP/TP/WP/..) ON IA
114102/2025
IA No. 114097/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT
IA No. 114102/2025 - PERMISSION TO FILE PETITION (SLP/TP/WP/..)

Diary No(s). 22767/2025 (XVI)

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
116448/2025 FOR PERMISSION TO FILE PETITION (SLP/TP/WP/..) ON IA
116451/2025
IA No. 116448/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT
IA No. 116451/2025 - PERMISSION TO FILE PETITION (SLP/TP/WP/..)
Diary No(s). 23511/2025 (XVI)
FOR PERMISSION TO FILE PETITION (SLP/TP/WP/..) ON IA 116605/2025
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
116607/2025
IA No. 116607/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT
IA No. 116605/2025 - PERMISSION TO FILE PETITION (SLP/TP/WP/..)

ITEM NO.70 SPECIAL LEAVE PETITION (CIVIL) Diary No(s). 20027/2025

IA No. 114976/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT
IA No. 114974/2025 - PERMISSION TO FILE PETITION (SLP/TP/WP/..)

WITH ITEM NO.71 SPECIAL LEAVE PETITION (CIVIL) Diary No(s).
20194/2025IA No. 118946/2025 - EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT
IA No. 118943/2025 - PERMISSION TO FILE PETITION (SLP/TP/WP/..)

WITH ITEM NO. 72 SPECIAL LEAVE PETITION (CIVIL) Diary No(s).
20199/2025

IA No. 119200/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 119198/2025 - PERMISSION TO FILE PETITION (SLP/TP/WP/..)

WITH

Diary No(s). 19954/2025 (XVI)

IA No. 119100/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 119098/2025 - PERMISSION TO FILE PETITION (SLP/TP/WP/..)

Diary No(s). 20181/2025 (XVI)

IA No. 115503/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 115500/2025 - PERMISSION TO FILE PETITION (SLP/TP/WP/..)

Diary No(s). 20229/2025 (XVI)

IA No. 119736/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 119734/2025 - PERMISSION TO FILE PETITION (SLP/TP/WP/..)

Diary No(s). 20654/2025 (XVI)

IA No. 119594/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 119593/2025 - PERMISSION TO FILE PETITION

(SLP/TP/WP/..)

Diary No(s). 20768/2025 (XVI)

IA No. 115502/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 115506/2025 - PERMISSION TO FILE PETITION

(SLP/TP/WP/..)

Diary No(s). 21697/2025 (XVI)

IA No. 114073/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 114074/2025 - PERMISSION TO FILE PETITION

(SLP/TP/WP/..)

Diary No(s). 21890/2025 (XVI)

IA No. 120751/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 120753/2025 - PERMISSION TO FILE PETITION

(SLP/TP/WP/..)

Diary No(s). 22450/2025 (XVI)

IA No. 117796/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 117795/2025 - PERMISSION TO FILE PETITION

(SLP/TP/WP/..)

Diary No(s). 22454/2025 (XVI)

IA No. 119193/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 119190/2025 - PERMISSION TO FILE PETITION (SLP/TP/WP/..)

Diary No(s). 22605/2025 (XVI)

IA No. 115982/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 115985/2025 - PERMISSION TO FILE PETITION (SLP/TP/WP/..)

Diary No(s). 22762/2025 (XVI)

IA No. 115999/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 116002/2025 - PERMISSION TO FILE PETITION (SLP/TP/WP/..)

Diary No(s). 22770/2025 (XVI)

IA No. 116755/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT,
IA No. 116756/2025 - PERMISSION TO FILE PETITION (SLP/TP/WP/..)

Diary No(s). 22910/2025 (XVI)

IA No. 113737/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT
IA No. 113740/2025 - PERMISSION TO FILE PETITION (SLP/TP/WP/..)

Diary No(s). 22912/2025 (XVI)

IA No. 119940/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT
IA No. 119939/2025 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES
IA No. 119942/2025 - PERMISSION TO FILE PETITION (SLP/TP/WP/..)

WITH ITEM NO.73

SPECIAL LEAVE PETITION (CIVIL) Diary No.20214/2025

IA No. 115334/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 115332/2025 - PERMISSION TO FILE PETITION (SLP/TP/WP/..)

WITH ITEM NO.85 SPECIAL LEAVE PETITION (CIVIL) Diary No(s). 20197/2025

IA No. 121797/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 121796/2025 - PERMISSION TO FILE PETITION (SLP/TP/WP/..)

WITH ITEM NO.86 SPECIAL LEAVE PETITION (CIVIL) Diary No(s). 24560/2025

WITH
ITEM NO.87

SPECIAL LEAVE PETITION (CIVIL) Diary No(s). 24833/2025

FOR ADMISSION and I.R.

IA No. 122515/2025 - CONDONATION OF DELAY IN FILING

IA No. 122516/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

IA No. 122514/2025 - PERMISSION TO FILE PETITION (SLP/TP/WP/..)

WITH
Diary No(s). 24826/2025 (XVI)

IA No. 122582/2025 - CONDONATION OF DELAY IN FILING

IA No. 122583/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

IA No. 122581/2025 - PERMISSION TO FILE PETITION (SLP/TP/WP/..)

WITH
ITEM NO.88

SPECIAL LEAVE PETITION (CIVIL) Diary No(s). 24836/2025

WITH
ITEM NO.89 SPECIAL LEAVE PETITION (CIVIL) Diary No. 25137/2025

WITH ITEM NO.90 SPECIAL LEAVE PETITION (CIVIL) Diary No(s).
25139/2025

Date : 13-05-2025 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE J.B. PARDIWALA

HON'BLE MR. JUSTICE R. MAHADEVAN

For Petitioner(s) :

Mr. Pradyumna Sinha, Sr. Adv.

Mr. Nirnimesh Dube, Adv.

Mr. Ankur S. Kulkarni, Adv.

Mr. Debdeep Banerjee, Adv.

M/s Lex Regis Law Offices, AOR

Ms. Radhika Misra, Adv.

Mr. Ajay Sanwaria, Adv.

Ms. Poornima Singh, AOR

Mr. Santosh Kumar Ray, Adv.
Mr. Palash Singhai, AOR
Ms. Rituparna Sanyal, Adv.
Mr. Harshal Sareen, Adv.

Mr. Ramendra Mohan Patnaik, AOR
Mr. Sujit Ghosh, Sr. Adv.
Mr. Avra Majumdar, Adv.
Mr. Supratik Sarkar, Adv.
Ms. Alisha Das, Adv.
Ms. Elina Dey, Adv.

Mr. Pratyush Jhunjunwala, Adv.
Mr. Uttam Sharma, Adv.
Mr. Saurav Gupta, AOR

Mr. Amlan Kumar Ghosh, AOR
Mr. Akshat Aggarwal, Adv.
Mr. Akshat Aggarwal, Adv.
Mr. Akshat Aggarwal;, Adv.
Mr. Sandip Charoria, Adv.

Mr. Ankit Kanodia, Adv.
Mr. Ravi Bharuka, AOR
Ms. Megha Agarwal, Adv.
Mr. Rohit Agarwal, Adv.
Mr. Sanjiv Goel, Adv.

Mr. Saurabh Bagaria, Adv.
Ms. Komal Mundhra, AOR
Mr. Rites Goel, Adv.
Mr. Aniket Bhattacharyya, Adv.
Mr. Girdhar Dhelia, Adv.
Mr. Indranil Banerjee, Adv.
Mr. Saurabh Agrawal, Adv.
Mr. Rishay Raj, Adv.
Mr. Ashutosh Singh Rana, Adv.

Mr. Kamaldeep Dayal, Adv.
Mr. Mahesh Agarwal, Adv.

Mr. Rishi Agarwal, Adv.
Mr. Avishkar Singhvi, Adv.
Mr. Victor Das, Adv.
Mr. Vipul Singh, Adv.
Ms. Anwasha Padhi, Adv.
Ms. Sakshi Raman, Adv.
Mr. Himanshu Mishra, Adv.
Mr. E. C. Agrawala, AOR

Mr. Tarun Gulati, Sr. Adv.
Mr. Manish Mishra, Adv.
Mr. Joybrata Misra, Adv.
Mr. Shubh Dixit, Adv.
Ms. Dhvani Vyas, Adv.
Mr. Devansh Garg, Adv.
Ms. Avni Sharma, Adv.
Mr. Dheeraj Nair, AOR

Mr. H. D. Thanvi, Adv.
Mr. Nikhil Kumar Singh, Adv.
Mr. Rishi Matoliya, AOR

Mr. Arvind Datar, Sr. Adv.
Mr. Kavin Gulati, Sr. Adv.
Mr. Sanjeev Kumar Kapoor, Adv.
Mr. Arvind Baheti, Adv.
Mr. Aakash Bajaj, Adv.
Mr. Rahul Dhanuka, Adv.
Ms. Prerona Banerjee, Adv.
Ms. Sania Abbasi, Adv.
Ms. Sreeja Chakraborty, Adv.
Mr. Rohit Dhiman, Adv.
M/s Khaitan & Co., AOR

Mr. Balbir Singh, Sr. Adv.
Mr. Rupender Sinhmar, Adv.
Mr. Karan Sachdev, Adv.
Ms. Shivali Shah, Adv.
Mr. Naman Tandon, AOR

Mr. Sriram P., AOR
Mr MS Vishnu Shankar, Adv
Mr. Jasjeet Singh Sandhu, Adv.
Mr. Parth Singh,
Mr. Paban Agarwala, Adv.

Item No.46 Mr. Bheem Sain Jain, Adv.
Mr. Aayush Singhal, Adv.
Mr. Nagarkatti Kartik Uday, AOR

Item 47 Mr. Ramendra Mohan Patnaik, AOR

Item No.49 Mr. Supratik Sarkar, Adv.
Ms. Akriti Jain, Adv.
Mr. Yashwant Singh, Adv.
Mr. Ashish Pandey, Adv.
Mr. Ramendra Mohan Patnaik, AOR

Item No.33 Mr. Rajat Mittal, AOR
Mr. Anil Dugar, Adv.
Mr. Sandip Choraria, Adv.

Item Nos.33.1-33.9, Miss Pragya Sharma, AOR
33.23, 70, 71, 72, Mr. Basabraj Chakraborty, Adv.
72.1 to 72.4 Satyaki Chaudhari, Adv.

Item No.70 Miss Pragya Sharma, AOR

ITEM No. 72 Mr. Rajat Mittal, AOR
Mr. Anil Dugar, Adv.
Mr. Sandip Choraria, Adv.

Mr. Ramendra Mohan Patnaik, AOR
Miss Pragya Sharma, AOR

item Nos. 86-90 Mr. Sumer Singh B., Adv.
Mr. Sirhaan Seth, Adv.
Mr. Sidhant Saraswat, Adv.
Mr. Surya Pratap Singh, Adv.
Mr. Abhilash K. Pathak, Adv.
Mr. Amarjeet Singh, AOR.

ITEM No.86 Mr. Amarjeet Singh, AOR

For Respondent(s) : Mr. Kunal Mimani, AOR
Mr. Prashant Alai, Adv.

Mr. Bharat Raichandani, Adv.

Mr. Aneesh Mittal, AOR
Mr. Mahesh Raichandani, Adv.
Mr. Deepak Kumar Khokhar, Adv.
Ms. Komal Mittal, Adv.

Mr. Shreedhar Gaggar, Adv.
Mr. Pulkit Agarwal, AOR

Mr. Animesh Kumar, AOR
Mr. Nishant Kumar, Adv.
Dr. Sumit Kumar, Adv.
Mrs. Aprajita, Adv.

UPON hearing the counsel the Court made the following
O R D E R

1. Permission to file the Special Leave Petitions is allowed.
2. Applications for Condonation of delay in filing the Special Leave Petitions are granted.
3. As prayed for, the applications for impleadment i.e. 124620/2025, 125267/2025 and 125270/2025 in SLP (C) No 7295/2025 are allowed.
4. Issue notice in fresh matters returnable on 25.07.2025. As per office report dated 9.5.2025, service is not complete in some of the matters. The learned counsel for the petitioners to take fresh steps in this regard in their respective petitions within six weeks.
5. Interim order to continue.
6. The petitioners' arguments have already been concluded in the matter(s).
7. We shall now hear the other side i.e. State of West Bengal.
8. Due to paucity of time, it is not possible to conclude the

hearing before the ensuing summer vacation. We would be now hearing Mr. Rakesh Dwivedi, the learned senior counsel for the State of West Bengal.

9. We treat this matter as Part heard.

10. List this matter along with all connected matters on 25.07.2025 at 2.00 P.M.

(CHANDRESH)
ASTT. REGISTRAR-cum-PS

(POOJA SHARMA)
COURT MASTER (NSH)